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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB). No. 245/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Shree Shyam Inorganic Pvt. Ltd. -Versus- RHD Enterprise Pvt. Ltd.		
Under Section		9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mr. SHUVASIS SENGUPTA, Adv
2) Mr. SOUMYAJIT MISHRA, Adv
3) Mr. BALARKO SEN, Adv.

} Operational creditor.

MR RAJENDRA KR AGARWAL } IRP

ORDER

Ld. IRP, Shri Rajendra Kr. Agarwal and the Ld. Counsel for the operation creditor are present.

It appears that on 20/09/2017 order was passed for issuing certified copy of the order to the petitioner for effective service on the IRP. Petitioner submitted that till date he has not received the certified copy of the order from the Office. Office is directed to issue certified copy of the order today positively and handover the same to IRP.

List on 06/11/2017 for further order.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)